IMMEDIATE
REMINDER/By fax

No. C.30013/6/2012-Ad.IVA(Vol.II) Pt.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
5th floor, HUDCO Vishal Building
New Delhi-110066
Dated, the 2nd June, 2017.

To

Pr. Chief Commissioner/Chief Commissioners
Directors General under CBEC.

Subject: Holding of regular meetings with Associations – Representation received from All India Association of Central Excise Gazetted Executive Officers – regarding.

Sir,

I am directed to refer to Board’s letter of even number dated 16.05.2017 (copy enclosed) on the subject mentioned above and to request that the Action Taken called for therein may be sent to the Board at the earliest (by fax – 011-26162835) so that suitable date & time may be sought from the office of the Chairman, CBEC, to discuss the demands/issues with all recognised Associations.

Yours faithfully,

(B. Ginkhuan Mang)
Under Secretary to the Govt. of India

Encl: As above.